NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P.	Purpose	Section	Name of the Parties
C.A. No.	No.			M/s. / Mr.
CP 104/16	TP	For filing	433(e) /	Rangsons Electronics Pvt. Ltd. Vs Opto
	56/17	rejoinder	433(f)	Circuits(India) Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
8	CONSCIENTIA	D = 1 = 107 AT	Q: dv
	LAW ASSOCIATES	RESPONDENT	Hoshi
	OM PRAKASH SOWMYA	Josef	
	X 7204653004		
8	Jakahni Kenwas E	Gridharan APPELLANG	N_FL
	Navas inheur.		
	KAR/1962/06 9108980980		
	9108980970	<u>ORDER</u>	

Counsel for Petitioner is present. Counsel for Respondent is also present. Both requested time. List it finally on 04/12/2017.

Member (T)

Member (J)